

ANNUAL REPORT OF DEVELOPMENT
COUNCIL FOR HEAVY ELECTRICAL
INDUSTRIES

THE DEPUTY MINISTER IN THE
MINISTRY OF HEAVY INDUSTRY
(SHRI DALBIR SINGH): I beg to
lay on the Table:—

A copy of the Annual Report
(Hindi and English versions)
of the Development Council
for Heavy Electrical Indus-
tries for the year 1972-73,
under sub-section (4) of sec-
tion 7 of the Industries
(Development and Regula-
tion) Act, 1951. [Placed in
Library. See No. LT-5838/
73]

APPRENTICESHIP (AMENDMENT) RULES,
COAL MINES FAMILY PENSION (SEC-
OND AMENDMENT) SCHEME, 1973, ETC.

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI
BALGOVIND VERMA): I beg to
lay on the Table:—

(1) (i) A copy of the Appren-
ticeship (Amendment) Rules
1970 (Hindi and English ver-
sions) published in Notifica-
tion No. G.S.R. 61 in Gazette
of India dated the 9th Janu-
ary, 1971, under sub-section
(3) of section 37 of the Ap-
prentices Act, 1961.

(ii) A statement (Hindi and
English versions) showing
reasons for delay in laying
the above Notification. [Plac-
ed in Library. See No. LT-
5839/73]

(2) A copy of the Coal Mines
Family Pension (Second
Amendment) Scheme, 1973
(Hindi and English Versions)
published in Notification No.
G.S.R. 1042 in Gazette of
India dated the 22nd Septem-
ber, 1973, under section 7A
of the Coal Mines Provident
Fund, Family Pension and

Bonus Schemes Act, 1948.
[Placed in Library. See No.
LT-5840/73.]

(3) A copy of the Employees'
Provident Fund (Sixth
Amendment) Scheme, 1973
(Hindi and English versions)
published in Notification No.
G.S.R. 1117 in Gazette of
India dated the 6th October,
1973 under sub-section (2)
of section 7 of the Employees'
Provident Funds and Family
Pension Fund Act, 1952.
[Placed in Library. See No.
LT-5841/73.]

(4) A copy of the Report (Hindi
and English versions) of the
fatal accident at Bailadila
Iron Ore Project in Bastar
District (Madhya Pradesh)
on the 8th February, 1973.
[Placed in Library. See No.
LT-5842/73.]

(5) (i) A copy of the Annual
Report (Hindi and English
versions) on the activities of
the Coal Mines Labour Wel-
fare Organisation, for the
year 1971-72.

(ii) A statement (Hindi and Eng-
lish versions) showing rea-
sons for delay in laying the
above Report. [Placed in
Library. See No. LT-5843/

12.34 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I
have to report the following message
received from the Secretary-General
of Rajya Sabha:—

'In accordance with the provisions
of rule 115 of the Rules of proce-
dure and Conduct of Business in the
Rajya Sabha, I am directed to in-
form the Lok Sabha that the Rajya
Sabha, at its sitting held on the
27th November, 1973, agreed to the